

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-202-2020

Goa Foundation ... Petitioner
Versus
GCZMA & Ors. ... Respondents

Ms. Norma Alvares with Ms. Anamika Gode, Advocates for the Petitioner.

Ms. Maria Correia, Additional Government Advocate for Respondent Nos.1 to 3.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 1st December, 2020

P.C.

At the request of Ms. Maria Correia, learned Additional Government Advocate, time for filing affidavit on behalf of the Respondent Nos. 1, 2 and 3 is extended by way of last opportunity upto 8th December, 2020. In case the Petitioner wishes to file any rejoinder they may do so on or before the next date which shall now be 16th December, 2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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